

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-2075
ANSWERED ON- 08/08/2024

INDIA'S PLANS TO HOST 2036 OLYMPICS

2075 SHRI SADANAND MHALU SHET TANAVADE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has formulated plans to bid for hosting the 2036 Olympics in India;
- (b) in what manner Government intends to collaborate with relevant national and international sporting bodies to strengthen India's bid for hosting the Olympics;
- (c) the strategic investments or infrastructural developments which are planned to enhance India's sporting facilities and capabilities in preparation for the potential hosting of the Olympics; and
- (d) the measures being considered to promote widespread public participation and support for India's bid to host the 2036 Olympics?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)

(a) to (d): The allotment of hosting rights for the Olympics is done by the International Olympic Committee (IOC) through a detailed host selection process spelt out in the public domain. The IOC has a dedicated body, the Future Host Commission (FHC), which deals with this subject. The interested National Olympics Committees (NOCs) are required to initiate a dialogue with the FHC for award of hosting rights for a specific edition of the Olympic Games. The Indian Olympic Association (IOA), which is the NOC for India, has initiated the dialogue process with the FHC.

Further, augmentation of sports infrastructure for organising sports events including multi sports events in the country is an ongoing process.
